

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(IB)No. 313/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Name of the Company		SMTC Steel Power Ltd -Vs- A.K. Power Industries P		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

D'Agnir Simha, adr. 3 for respondent. 2) Joy Das, adr. 3 for respondent.

Rohit Jalan J Pehihoner

ORDER

Ld. Counsel for the both the parties made a joint request the case may be adjourned as chances of settlement is possible. Prayer is allowed.

List the matter on 07/11/2017.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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